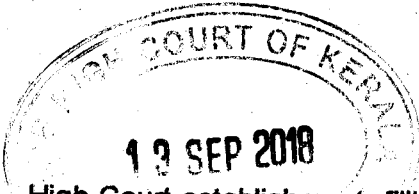


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The High Court of Kerala

Kochi - 682 031  
Dated-10.9.2018

**Proceedings**

High Court establishment- filling up of vacancy in the category of Section Officer/Court Officer, High Court on temporary basis-orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by  
Sri.B.Pradeep, Assistant Section Officer, High Court.  
2. Appeal under Rule 27(c) of the Kerala High Court Service Rules, 2007 preferred  
by Sri.Ramesh K.R., Assistant Section Officer, High Court.  
3. Rule 21 of the Kerala High Court Service Rules,2007.  
4. High Court proceedings No.A5-91535/2017(1) dated 31.8.2018.  
5. Submission dated 4.9.2018 from Sri.Biju G., Assistant Section Officer.

**Order No.A5-91535/2017**

Subject to the decision in the appeal read (2) above, one vacancy in the category of Section Officer/Court Officer, High Court is filled up on temporary basis as follows:

1. Sri.Biju G., Assistant Section Officer now working as Electronic Data Processing Officer, High Court in the scale of pay of Rs.40500-85000 is notionally promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Sri.S. Rajendran Pillai, Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) on temporary basis as per High Court Proceedings read (4) above. Sri.Biju G. is allowed to continue as Electronic Data Processing Officer, High Court in view of his request referred to (5) above.

2. Sri.Xavier Raju C.J., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Sri.Biju G. (Sl.No.1) allowed to continue as Electronic Data Processing Officer as above. Sri.Xavier Raju C.J. will take charge as Section Officer/ Court Officer from Smt.Suja P., Section Officer (H.G.) / Court Officer (H.G), High Court, forthwith.

Sri.Xavier Raju C.J. is posted to the 'C' - Section, High Court.

(By Order)

  
K.Harpal  
Registrar (Subordinate Judiciary)  
Registrar General In-charge

To

The officers concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (3 copies)  
The Sub Treasury Officer, Ernakulam.  
The Joint Registrars, High Court  
The Deputy Registrar concerned, High Court  
The Assistant Registrar concerned, High Court

(p.t.o.)

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The Confidential Assistants to the Registrars and Additional Registrar -  
(General Administration), High Court

The Finance Wing, High Court.

The G(Accounts-I, II & III) Sections, High Court

The I.T. Section, High Court (For publishing in the High Court Website)

The A1, A2, A3, A4 and A8 Seats, High Court

The Administrative Records Section, High Court

The File/Stock File.